

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **23.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/83(CHE)/2021
NAME OF THE PETITIONER(S) : Natarajan Mohanraj & Another
NAME OF THE RESPONDENTS : Granrock Tiles Pvt Ltd & Others
UNDER SECTION : Sec 241(1) of CA, 2013

ORDER

Present: Ld. Counsel Shri. Bathri Narayan for the Petitioner.

None for the Respondent.

Mediation is going on between the parties.

At request, list the petition for outcome of mediation / hearing on
10.09.2024.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)